

ITEM NO.201

COURT NO.12

SECTION XV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6668/2006

(From the judgement and order dated 09/12/2004 in WA No. 7330/2001 of the HIGH COURT OF KARNATAKA AT BANGALORE)

INCHARGE OFFICER AND ANR.

Petitioner(s)

VERSUS

SHANKAR SHETTY

Respondent(s)

(With prayer for interim relief and office report)

Date: 27/08/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM  
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s)

Mr. Sanjay R. Hegde, Adv.  
Mr. Ramesh Kr. Mishra, Adv.  
Mr. Krutin Joshi, Adv.  
Mr. Vikrant Yadav, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Arguments heard.  
Judgment reserved.

(N.S.K. Kamesh)  
Court Master

(S.S.R. Krishna)  
Court Master